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West Pakistan Repealing Ordinance, 1970 18 of 1970

[19 June 1970]

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SCHEDULE 1:- <u>SCHEDULE I</u>

West Pakistan Repealing Ordinance, 1970 18 of 1970

[19 June 1970]

An Ordinance to repeal certain enactments Preamble.- WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become unnecessary or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed; NOW, THEREFORE, in pursuance of the Martial Law Proclamation of 25th March, 1969, read with the Provisional Constitution Order, and in exercise of all powers enabling him in that behalf, the Governor of West Pakistan is pleased to make and promulgate the following Ordinance:-

1. Short Title :-

This Ordinance may be called the West Pakistan Repealing Ordinance, 1970.

2. Repeal Of Certain Enactments :-

The enactments specified in the Schedule are hereby repealed.

3. Savings :-

The repeal by this Ordinance of any law shall not affect-

(a) the previous operation of any law so repealed or the validity,

invalidity, effect or consequences of anything duly done or suffered thereunder; or

- (b) any right, title, privilege, obligation or liability, acquired, accrued or incurred thereunder or any release or discharge already granted of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing; or
- (c) any penalty, forfeiture or punishment incurred in respect of any offence committed against any law so repealed; or
- (d) any investigation, legal proceeding or remedy in respect of any such right, title, privilege, obligation, liability, penalty, forfeiture or punishment as aforesaid;

and any such investigation, legal proceeding or remedy may be instituted, continued or enforced, and any such penalty, forfeiture or punishment may be imposed, as if this Ordinance had not been promulgated;

nor shall the repeal of any law by which the text of any law so amended by the express omission, insertion or substitution of any matter, affect the continuance of any such amendment unless a different intention was expressly stated in the law by which the amendment was made;

nor shall this Ordinance revive or restore anything not in force or existing at the time of its commencement, or affect any law in which any law hereby repealed has been applied, incorporated or referred to, or affect any principle or rule of law, or established jurisdiction, form, or cause of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that they respectively may have been in any manner affirmed, recognised or derived by, in or from any law hereby repealed.

SCHEDULE 1

SCHEDULE I

(See SECTION 2)

Year No. Subject or short title PUNJAB ACTS

1905 I Amendment of the Punjab District Boards Act (20 of 1883) and the Punjab Municipal Act (20 of 1891).

1905 IV The Punjab Land Preservation (Chos) Act, Amendment Act, 1905.

1906 I The Punjab Tenancy Act, 1887, Amendment Act, 1906.

1906 II The Punjab District Boards Act, Amendment Act, 1906.

1907 I The Punjab Alienation of Land Amendment Act, 1907.

1910 I The Punjab Laws (Amendment) Act, 1910.

1911 I The Punjab Arbitration Amendment Act, 1911.

1912 III The Punjab Tenancy Amendment Act, 1912.

1918 IV The Punjab Municipal Act, Amendment Act, 1918.

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1919 II The Punjab Municipal Amendment Act, 1919.
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- 1919 III The Punjab District Boards (Amendment) Act, 1919.
- 1919 IV The Punjab Courts (Amendment) Act, 1919.
- 1919 V The Punjab District Boards Act (Amendment) Act, 1919.
- 1920 III The Colonization of Government Lands (Punjab) Amendment Act, 1920.
- 1922 I The Punjab Municipal (Amendment) Act, 1921.
- 1922 IX The Punjab Courts (Amendment) Act, 1922.
- 1922 XI The Punjab District Boards (Amendment) Act, 1922.
- 1923 II The Punjab Municipal (Amendment) Act, 1923.
- 1923 IV The Punjab Fisheries (Amendment) Act, 1923.
- 1925 I The Punjab Municipal (Amendment) Act, 1925.
- 1925 II The Punjab Excise (Amendment) Act, 1925.
- 1925 IV The Punjab Small Towns (Amendment) Act, 1925.
- 1925 V The Lahore Terminal Tax Validating Act, 1925.
- 1925 VI The Punjab District Boards (Amendment) Act, 1925.
- 1925 VII The Repealing (Punjab Loans Limitation) Amendment Act, 1925.
- 1925 X The Punjab Motor Vehicles Taxation (Amendment) Act, 1925.
- 1925 XI The Punjab Tenancy (Amendment) Act, 1925.
- 1926 I The Punjab Court-fee (Amendment) Act, 1926.
- 1926 II The Punjab Primary Education (Enforcement) Act, 1926.
- 1926 III The Montgomery District Board Act, 1926.
- 1926 IV The Sikh Gurdawaras (Amendment) Act, 1926.
- 1926 VI The Punjab Court-fee (Second Amendment) Act, 1926.
- 1926 VII The Punjab Land Preservation (Chos) Amendment Act, 1926.
- 1926 VIII The Punjab Land Preservation (Chos) Second Amendment Act, 1926.
- 1926 XII The Punjab Medical Registration (Amendment) Act, 1926.
- 1926 XIII The Sikh Gurdawaras (Second Amendment) Act, 1926.
- 1926 XIV The Punjab Small Towns (Amendment) Act, 1926.
- 1926 XV The Punjab Municipal (Amendment) Act, 1926.
- 1927 I The Sikh Gurdawaras (Amendment) Act, 1927.
- 1927 II The Punjab Tenancy (Amendment) Act, 1927.
- 1927 III The Punjab District Boards (Tax Validating) Act, 1927.
- 1928 I The Punjab Medical Registration (Amendment) Act, 1928.
- 1928 II The Punjab Pre-emption (Amendment) Act, 1928.
- 1929 I The Public Gambling (Punjab Amendment) Act, 1929.
- 1929 III The Punjab Village Panchayat (Amendment) Act, 1929.
- 1929 IV The Punjab Municipal and Small Towns Amending Act, 1929.
- 1929 V The Punjab Tenancy (Amendment) Act, 1929.
- 1929 VI The Sindh Sagar Doab Colonization Repealing Act, 1929.
- 1930 II The Punjab Registration Validating Act, 1930.
- 1930 III The Sikh Gurdawaras (Amendment) Act, 1930.
- 1931 I The Punjab Alienation of Land (Amendment) Act, 1931.
- 1932 III The Punjab Criminal Law (Amendment) Act, 1932.
- 1932 IV The Sikh Gurdawaras (Amendment) Act, 1932.
- 1933 III The Punjab Municipal (Amendment) Act, 1933.
- 1933 IV The Punjab Tenancy (Amendment) Act, 1933.
- 1934 I The Punjab Municipal (Amendment) Act, 1934.
- 1934 II The Punjab Municipal Executive Officer (Amendment) Act, 1934.
- 1934 IV The Punjab Municipal (Tax Validating) Act, 1934.
- 1935 II The Punjab Criminal Law (Amendment) Act, 1935.
- 1935 III The Punjab Municipal (Amendment) Act, 1935.
- 1936 VI The Punjab Nurses Registration (Amendment) Act, 1936.

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1936 VII The Punjab Alienation of Land (Amendment) Act, 1936.
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- 1936 VIII The Punjab Town Improvement (Amendment) Act, 1936.
- 1938 II The Punjab Alienation of Land (Amendment) Act, 1938.
- 1938 V The Punjab Alienation of Land (Third Amendment) Act, 1938.
- 1938 VI The Punjab State Aid to Industries (Amendment) Act, 1938.
- 1938 VII The Sikh Gurdawaras (Amendment) Act, 1938.
- 1938 VIII The Punjab Alienation of Land (Fourth Amendment) Act, 1938.
- 1938 IX The Punjab Debtors Protection (Amendment) Act, 1938.
- 1938 X The Punjab Alienation of Land (Second Amendment) Act, 1938.
- 1939 II The Punjab Entertainment Duty (Amendment) Act, 1939.
- 1939 VIII The Badshahi Mosque Fund Cess Act, 1939.
- 1939 IX The Punjab Tenancy (Amendment) Act, 1939.
- 1939 X The Punjab Debtors Protection (Amendment) Act, 1939.
- 1940 I The Punjab Excise (Amendment) Act, 1940.
- 1940 II The Punjab Motor Vehicles Taxation (Amendment) Act, 1940.
- 1940 III The Punjab State Aid to Industries (Amendment) Act, 1940.
- 1940 IV The Punjab Legislative Assembly (War Service) Act, 1940.
- 1940 V The Punjab Pure Food (Amendment) Act, 1940.
- 1940 VIII The Punjab Alienation of Land (Amendment) Act, 1940.
- 1940 IX The Punjab Consolidation of Holdings (Amendment) Act, 1940.
- 1940 XII The Punjab Relief of Indebtedness (Amendment) Act, 1940.
- 1940 XIII The Punjab Criminal Law (Second Amendment) Act, 1940.
- 1940 XIV The District Board of Gujrat (Tax Validating) Act, 1940.
- 1940 XV The Punjab Municipal (Amendment) Act, 1940.
- 1941 I The Sikh Gurdwaras (Amendment) Act, 1941.
- 1941 II The Punjab Fisheries (Amendment) Act, 1941.
- 1941 III The Punjab Entertainments Duty (Amendment) Act, 1941.
- 1941 VI The Punjab Courts (Amendment) Act, 1941.
- 1941 IX The Punjab Agricultural Produce Market (Amendment) Act, 1941.
- 1941 XI The Punjab Electricity (Amendment) Act, 1941.
- 1941 XIII The Colonization of Government Lands (Punjab) Amendment Act, 1941.
- 1942 II The Punjab Village and Small Towns Patrol (Amendment) Act, 1942.
- 1942 V The Badshahi Mosque Fund Cess Act, 1942.
- 1942 VI The Punjab Relief of Indebtedness (Amendment) Act, 1942.
- 1942 IX The Punjab Legislative Assembly (War Service Amendment) Act, 1942.
- 1942 XI The Punjab Land Preservation (Chos) (Amendment) Act, 1942.
- 1942 XIV The Press and Registration of Books (Punjab Amendment) Act, 1942.
- 1943 I The Punjab Restitution of Mortgaged Lands (Amendment) Act, 1943.
- 1943 II The Punjab Local Authorities (War Service) Act, 1943.
- 1943 III The Punjab Urban Rent Restriction (Amendment) Act, 1943.
- 1943 IV The Punjab Urban Immovable Property Tax (Amendment) Act, 1943.
- 1943 V The Punjab Urban Immovable Property Tax (Validation of Lists) Act, 1943.
- 1943 VII The Punjab Urban Immovable Property Tax (SecondAmendment) Act, 1943.
- 1943 VIII The Punjab Tobacco Vend Fees (Amendment) Act, 1943.
- 1943 X The Punjab Trade Employees (Amendment) Act, 1943.
- 1944 I The Punjab Pre-emption (Amendment) Act, 1944.
- 1944 II The Punjab Court of Wards (Amendment) Act, 1944.
- 1944 IV The Punjab Land Preservation (Chos) (Amendment) Act, 1944.
- 1944 VI The Colonization of Government Lands, (Punjab) (Amendment) Act, 1944.
- 1944 VII The Frontier Crimes (Validation of Act, Orders and Proceedings) Act, 1944.

- 1944 VIII The Punjab District Boards (Amendment) Act, 1944.
- 1944 X The Punjab Agricultural Produce Markets (Amendment) Act, 1944.
- 1944 XI The Sikh Gurdawaras (Amendment) Act, 1944.
- 1945 I The Badshahi Mosque Fund Cess Act, 1945.
- 1945 II The Punjab Consolidation of Holdings (Amendment) Act, 1945.
- 1948 II The West Punjab Municipal (Amendment) Act, 1948.
- 1948 III The West Punjab Urban Immovable Property Tax (Third Amendment)Act, 1948.
- 1948 XII The West Punjab Urban Immovable Property Tax(Fourth Amendment) Act, 1948.
- 1948 XV The West Punjab Agricultural Income Tax Act, 1948.
- 1949 I The West Punjab Agricultural Produce Markets (Amendment) Act, 1949.
- 1949 II The Punjab Municipal(Executive Officer) (West Punjab Amendment) Act, 1949.
- 1949 III The West Punjab Urban Immovable Property Tax (Fifth Amendment) Act, 1949.
- 1949 VI The City of Lahore Corporation (Appointment and Extension of Termof Councilors) Act, 1949.
- 1949 VII The West Punjab District Boards (Appointment of Members) Act, 1949.
- 1949 VIII The West Punjab Small Towns (Appointment of Members) Act, 1949.
- 1949 IX The Sikh Gurdawaras (Amendment) Act, 1949.
- 1949 X The West Punjab Thal (Increase in Value) (Amendment) Act, 1949.
- 1949 XIII The West Punjab Agricultural Income Tax Act, 1949.
- 1949 XX The West Punjab Excise (Amendment) Act, 1949.
- 1949 XXI The West Punjab General Clauses (Amendment) Act, 1949.
- 1949 XXIV The West Punjab Town Improvement (Amendment) Act, 1949.
- 1950 II The Punjab Motor Vehicles Taxation (Second Amendment) Act, 1950.
- 1950 III The Punjab Motor Vehicles Taxation (Amendment) Act, 1950.
- 1950 V The Punjab Adaptation of Provincial Laws Act, 1950.
- 1950 VIII The Punjab Agricultural Produce Markets (Amendment) Act, 1950.
- 1950 IX The Punjab Consolidation of Holdings (Amendment) Act, 1950.
- 1950 X The City of Lahore Corporation (Amendment) Act, 1950.
- 1950 XI The Punjab District Boards (Amendment) Act, 1950.
- 1950 XII The Punjab Municipal (Amendment) Act, 1950.
- 1950 XIV The City of LahoreCorporation (Appointment and Extension of Term of Councilors) (Amendment) Act, 1950.
- 1950 XVII The Punjab Tenancy (Amendment) Act, 1950.
- 1950 XX The Punjab (Public Safety) Indemnification of Orders, Arrests and Detentions Act, 1950.
- 1950 XXIII The Punjab Municipal (Second Amendment) Act, 1950.
- 1950 XXIV The Punjab District Boards (Second Amendment) Act, 1950.
- 1950 XXV The Punjab Entertainments Duty (Amendment) Act, 1950.
- 1950 XXVI The Punjab Motor Vehicles Taxation (Third Amendment) Act, 1950.
- 1950 XXVII The Punjab Maternity Benefit (Amendment) Act, 1950.
- 1950 XXVIII The Punjab Excise (Amendment) Act, 1950.
- 1950 XXIX The Punjab Public Safety (Second Amendment) Act, 1950.
- 1950 XXXI The Punjab Flood Relief Cess Act, 1950.
- 1950 XXXIII The Punjab Motor Vehicles Taxation (Fourth Amendment) Act, 1950.
- 1950 XXXIV The Punjab Town Improvement (Amendment) Act, 1950.
- 1950 XXXV The Punjab Flood Relief Cess (Amendment) Act, 1950.
- 1950 XXXVII The Punjab Maternity Benefit (Second Amendment) Act, 1950.
- 1951 I The Punjab Town Improvement (Amendment) Act, 1951.

- 1951 II The Punjab Pre-emption (Amendment) Act, 1951.
- 1951 III The Colonization of Government Lands (Punjab) (Amendment) Act, 1951.
- 1951 IV The Punjab Tenancy (Amendment) Act, 1951.
- 1951 V The Thal Development (Amendment) Act, 1951.
- 1951 VI The Punjab State Aid to Industries (Amendment) Act, 1951.
- 1951 VII The Punjab Pure Food (Amendment) Act, 1951.
- 1951 IX The Punjab Public Safety (Amendment) Act, 1951.
- 1951 XI The Punjab Muslim Personal Law (Shariat) Application (Amendment) Act, 1951.
- 1951 XII The Punjab Motor Vehicles Taxation (Amendment) Act, 1951.
- 1951 XV The Punjab Transport Board (Amendment) Act, 1951.
- 1951 XVII The Punjab Muslim Augaf Survey (Amendment) Act, 1951.
- 1952 II The Punjab Adaptation of Provincial Laws Act, 1951.
- 1952 V The Punjab General Clauses (Amendment) Act, 1951.
- 1952 VII The Punjab Tenancy (Amendment) Act, 1952.
- 1952 VIII The Punjab Protection and Restoration of Tenancy Rights (Amendment) Act, 1952.
- 1952 X The Punjab Entertainments Duty (Amendment) Act, 1952.
- 1952 XI The Punjab Wild Birds and Wild Animals Protection (Amendment) Act, 1952.
- 1952 XIII The City of Lahore Corporation (Extension of Terms of Councilors) (Validation) Act, 1951.
- 1952 XVI The Punjab Urban Rent Restriction (Amendment) Act, 1952.
- 1952 XVII The Punjab Minor Canals (Amendment) Act, 1952.
- 1952 XIX The Punjab Agricultural Income-Tax Amendment Act, 1952.
- 1952 XX The Murree Municipal Committee Constitution Act, 1952.
- 1953 II The Punjab Town Improvement (Amendment) Act, 1953.
- 1953 III The Punjab District Boards (Amendment) Act, 1952.
- 1953 IV The Punjab Electricity Duty (Amendment) Act, 1952.
- 1953 V The Punjab Urban Immovable Property Tax (Amendment) Act, 1952.
- 1953 VIII The Punjab Requisitioning of Immovable Property (Temporary Powers) (Amendment) Act, 1952.
- 1953 IX The Punjab Village Panchayat (Amendment) Act, 1952.
- 1953 X The Punjab Consolidation of Holdings (Amendment) Act, 1952.
- 1953 XI The Punjab Medical Registration (Amendment) Act, 1952.
- 1953 XII The Punjab Control of Goondas (Amendment) Act, 1952.
- 1954 I The Punjab Cotton (Control) Amendment Act, 1953.
- 1954 II The Punjab Disturbances (Public Inquiry) Act, 1953.
- 1954 III The City of Lahore Corporation (Amendment) Act, 1953.
- 1954 IV The Punjab Entertainments Duty (Amendment) Act, 1953.
- 1954 V The Punjab Essential Articles Act, 1953.
- 1954 VI The Punjab Articles of Daily Use Act, 1953.
- 1954 VII The Punjab Trade Employees (Amendment) Act, 1953.
- 1954 VIII The Punjab Adaptation of Provincial Laws (Amendment) Act, 1953.
- 1954 X The Punjab Public Safety (Amendment) Act, 1954.
- 1954 X-A The Punjab Requisitioning of Immovable Property (Temporary Powers) Repeal Act, 1954.
- 1954 XI The Kalra Impartible Estate (Repeal) Act, 1954.
- 1954 XIII The Punjab Development Fund Cess Act, 1954.
- 1955 I The Punjab Electricity Duty Repeal Act, 1954.
- 1955 II The Punjab Registration of Money Lenders (Amendment) Act, 1954.
- 1955 III The Punjab Orphanages, Widows Homes and Marriage Bureaux

(Amendment) Act, 1954.

1955 VII The Punjab Agricultural Income Tax (Amendment) Act, 1954.

1955 IX The Punjab Conservation(Restrictions on Slaughter of Useful Animals) (Amendment) Act, 1954.

1955 X The Co-operative Societies (Punjab Amendment) Act, 1954.

1955 XI The Punjab Pre-emption (Amendment) Act, 1954.

1955 XII The Punjab Motor Vehicles Taxation (Amendment) Act, 1954.

1955 XV The Punjab Laws (Adaptation, Revision and Repeal) Act, 1954.

1955 XVIII The Punjab Development Fund Cess Act, 1955.

1955 XX The Thal Development (Amendment) Act, 1955.

1955 XXI The Punjab Medical Registration (Amendment) Act, 1954.

NORTH-WEST FRONTIER PROVINCE ACTS

1932 III North-West Frontier Province Public Tranquility(Additional Powers) Act, 1932.

1935 VII The North-West Frontier Province Village Council Act, 1935.

1937 V The Punjab Alienation of Land (North-West Frontier Province Amendment) Act, 1937.

1938 VI The Punjab District Boards (North-West Frontier Province Amendment) Act, 1938.

1938 X The Teri Dues Regulation (Amendment) Act, 1938.

1939 VI The North-West Frontier Province Muslim Waqf (Amendment) Act, 1939.

1939 XV The North-West Frontier Province Muslim Waqr (Amendment) Act, 1939.

1939 XVI The North-West Frontier Province Agriculturists Debtors Relief (Amendment) Act, 1939.

1939 XVII The North-West Frontier ProvinceEntertainments Duty (Amendment) Act, 1939.

1939 XVIII TheNorth-West Frontier Province Primary Education (Amendment) Act, 1939.

1940 I The North-West Frontier Province Motor Vehicles Taxation (Amendment) Act, 1939.

1943 III The North-West Frontier Province Pre-emption (Amendment) Act, 1943.

1943 IV The North-West Frontier ProvinceMotor Vehicles Taxation (Amendment) Act, 1943.

1943 VI The North-West Frontier Province Village Council (Amendment) Act, 1943.

1944 II The North-West Frontier Province Entertainments Duty (Amendment)Act, 1944.

1945 II The North-West Frontier Province (Adolescent)Prisoners Release on Probation (Amendment) Act, 1945.

1946 VII The Punjab District Boards (North-West Frontier Province Amendment) Act, 1946.

1947 V The Public Gambling (North-West Frontier Province Amendment) Act, 1946.

1947 X The North-West Frontier ProvinceHouse-rent Control (Amendment) Act, 1947.

1947 XVI The PunjabDistrict Boards (North-West Frontier Province Amendment) Act, 1947.

1948 III The Punjab Pre-emption (North-West Frontier Province Amendment)Act, 1948.

1948 IV The North-West Frontier Province Motor VehiclesTaxation (Amendment) Act, 1948.

1948 V The North-West Frontier Province Essential Services (Maintenance) (Amendment) Act, 1948.

1948 VII The North-West Frontier Province Repealing and Amending Act, 1948.

- 1948 VIII The Punjab Alienation of Land (North-West Frontier Province Amendment) Act, 1948.
- 1948 XII The Punjab Minor Canals (North-WestFrontier Province Amendment) Act, 1948.
- 1948 XIV The PunjabMunicipal (North-West Frontier Province Amendment) Act, 1948.
- 1948 XIX The Punjab District Boards (North-West Frontier Province Amendment) Act, 1948.
- 1948 XXIV The North-West Frontier ProvinceEssential Services (Maintenance) (Amendment) Act, 1948.
- 1949 II The North-West Frontier Province Amendment of Repealing and Amending Act, 1949.
- 1949 IX The North-West Frontier Province Public Safety (Amendment) Act, 1949.
- 1950 I The North-West Frontier ProvinceRibbon Development Prevention (Amendment) Act, 1950.
- 1950 II The North-West Frontier Province Urban Immovable Property Tax (Amendment) Act, 1950.
- 1950 III The North-West Frontier Province Repealing Act, 1950.
- 1950 V The North-West Frontier Province Prohibition (Amendment) Act, 1950.
- 1950 VII The North-West Frontier ProvinceDevelopment Cess (Amendment) Act, 1950.
- 1950 IX The North-West Frontier Province Entertainments Duty (Amendment) Act, 1950.
- 1950 X The North-West Frontier Province Public Safety (Amendment) Act, 1950.
- 1950 XI The North-West Frontier Province Muslim Personal Law (Shariat) Application (Amendment) Act, 1950.
- 1950 XVI The Punjab DistrictBoards (North-West Frontier Province Amendment) Act, 1950.
- 1950 XVII The North-West Frontier Province Urban Immovable Property Tax (Amendment) Act, 1950.
- 1950 XVIII The North-West Frontier ProvinceAgricultural Income Tax (Amendment) Act, 1950.
- 1950 XX The North-West Frontier Province Charitable Institutions (Amendment) Act, 1950.
- 1950 XXI The Press and Registration of Books (North-WestFrontier Province Amendment) Act, 1950.
- 1950 XXVIII The PublicGambling (North-West Frontier Province Amendment) Act, 1950.
- 1950 XXIX The North-West Frontier Province Repealing Act, 1950.
- 1950 XXX The North-West Frontier Province Urban Immovable Property Tax (Third Amendment) Act, 1950.
- 1950 XXXI The Peshawar University (Amendment) Act, 1950.
- 1951 I The North-West Frontier Province Orphanages (Amendment) Act, 1951.
- 1951 II The North-West Frontier ProvinceCharitable Institution (Amendment) Act, 1951.
- 1951 V The Peshawar University (Amendment) Act, 1951.
- 1951 VI The North-West FrontierProvince Fruit Fly (Preventive Measures) (Amendment) Act, 1951.
- 1951 VII The North-West Frontier Province Sugarcane (Protection againstPyrilla Pest) (Amendment) Act, 1951.
- 1951 VIII The North-WestFrontier Province Protection and Restoration of Tenancy Rights Act, 1951.

- 1952 II The Peshawar University (Amendment) Act, 1952.
- 1952 III The North-West Frontier Province Development Cess (Amendment) Act, 1952.
- 1952 IV The North-West Frontier Province Wild Birds and WildAnimals Protection (Amendment) Act, 1952.
- 1952 VI The North-West Frontier Province Tenancy (Amendment) Act, 1952.
- 1952 VII The North-West Frontier Province Abolition of Jagirs Act, 1952.
- 1952 VIII The North-West Frontier Province Tenancy (Second Amendment) Act, 1952.
- 1952 XI The North-West Frontier Province Tenant (RuralHousing) Protection Act, 1952.
- 1952 XII The North-West FrontierProvince Wild Birds and Wild Animals Protection (Second Amendment) Act, 1952.
- 1952 XIII The North-West Frontier Province Protection Restoration of Tenancy Rights (Amendment) Act, 1952.
- 1953 I The North-West Frontier Province Tenancy (Third Amendment) Act, 1952.
- 1953 II The North-West Frontier Province Muslim Personal Law (Shariat) Application (Amendment) Act, 1952.
- 1953 III The North-West Frontier Province Public Safety (Amendment) Act, 1953.
- 1953 V The North-West Frontier Province Trade Employees (Amendment) Act, 1953.
- 1953 VI The North-West Frontier Province Entertainment Duty (Amendment) Act, 1953.
- 1953 VII The North-West Frontier Province Agricultural IncomeTax (Amendment) Act. 1953.
- 1953 IX The North-West Frontier Province Municipal (Amendment) Act, 1953.
- 1953 X The North-West Frontier Province Municipal (Second Amendment) Act, 1953
- 1953 XI The Peshawar University (Amendment) Act, 1953.
- 1953 XII The North-WestFrontier Province Darul Ulum-i-Islamia-i-Sarhad (Amendment) Act, 1953.
- 1954 I The North-West Frontier Province Abolition of Jagirs (Amendment)Act, 1954.
- 1954 II The North-West Frontier Province Municipal (Amendment) Act, 1954.
- 1954 VII The Punjab Pure Food (North-WestFrontier Province Amendment) Act, 1954.
- 1954 VIII The North-West Frontier Province Municipal (Amendment) Act, 1954.
- 1954 IX The North-West Frontier Province Midwives (Amendment) Act, 1954.
- 1954 X The North-West Frontier Province Entertainment Duty (Amendment) Act, 1954.
- 1954 XI The North-West Frontier Province Pre-emption (Amendment) Act, 1954.
- 1954 XII The Frontier Crimes (North-WestFrontier Province) (Validation of Orders, Proceedings, Sentences and Acts) Act, 1954.
- 1954 XIII The Frontier Crimes Regulation(North-West Frontier Province Amendment) Act, 1954.
- 1954 XV The University of Peshawar (Amendment) Act, 1954.
- 1955 I The University of Peshawar (Amendment) Act, 1955.
- 1955 II The North-West Frontier Province Municipal (Amendment) Act, 1955.

SIND ACTS

- 1901 VI The Sind Land Revenue Code Amendment Act, 1901.
- 1918 VI The Sind Disqualification of Aliens Act, 1918.
- 1934 X The Opium (Sind Amendment) Act, 1934.

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1938 XII The Stamp (Sind Amendment) Act, 1938.
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- 1939 V The Sind Local Authorities Payments Act, 1939.
- 1940 II The Public Inquiries Act, 1940.
- 1941 IX The Sind Debt Conciliation Act, 1941.
- 1942 IV The Sind Local Boards (Amendment) Act, 1942.
- 1943 XV The SindNurses, Midwives and Health Visitors Registration (Amendment) Act, 1943.
- 1944 XV The Hakims and Vaidyas Act, 1944.
- 1948 V The Sind Finance Act, 1948.
- 1948 XVI The Sind Special Tribunal Act, 1948.
- 1949 X The Press and Registration of Books (Sind Amendment) Act, 1949.
- 1952 XI The Sind Local Authorities (Adult Franchise) Act, 1952.
- 1952 XV The Sind Public Order and Detention Act, 1943.
- 1952 XXIX The Sind Special Tribunal Act, 1952.
- 1952 XXXII The Sind Frontier Regulations (Repeal) Act, 1952.
- 1953 XIII The Sind Local Boards (Cancellation of Nomination) Act, 1953.
- 1955 I The Sind Motor Vehicles Tax (Amendment) Act, 1955.
- 1955 II The Sind Finance (Amendment) Act, 1955.
- 1955 IV The Sind Local Boards (Amendment) Act, 1955.
- 1955 VI The Sind Local Boards (Second Amendment) Act, 1955.
- 1955 VII The Sind Revenue Equalization Fund (Amendment) Act, 1955.
- 1955 VIII The Sind Muslim Marriages and Divorces Registration Act, 1955.
- 1955 IX The Sind Municipalities (Amendment) Act, 1955.
- 1955 XI The Sind Courts (Amendment) Act, 1955.
- 1955 XIII The Sind Special Tribunal (Amendment) Act, 1955.
- 1955 XIV The Sind Special Tribunal (Amendment) Act, 1955.
- 1955 XV The Sind Foodgrains Nationalization Board Act, 1955.
- 1955 XVII The Sind Local Boards (Third Amendment) Act, 1955.

BALUCHISTAN REGULATIONS

- 1939 III The British Baluchistan Laws (First Amendment) Regulation, 1939.
- 1939 V The British Baluchistan Laws (Second Amendment) Regulation, 1939.
- 1940 I The British Baluchistan Bazars (Amendment) Regulation, 1940.
- 1940 II The British Baluchistan Laws (First Amendment) Regulation, 1940.
- 1940 V The British Baluchistan Contempt of Court Regulation, 1940.
- 1940 VI The British Baluchistan Laws (Second Amendment) Regulation, 1940.
- 1940 IX The British Baluchistan Laws (Third Amendment) Regulation, 1940.
- 1940 XII The British Baluchistan Laws (Fourth Amendment) Regulation, 1940.
- 1940 XIII The British Baluchistan Laws (Fifth Amendment) Regulation, 1940.
- 1941 I The British Baluchistan Laws (First Amendment) Regulation, 1941.
- 1941 IV The British Baluchistan Courts (Amendment) Regulation, 1941.
- 1941 VI The British Baluchistan Laws (Second Amendment) Regulation, 1941.
- 1941 VII The British Baluchistan Laws (Third Amendment) Regulation, 1941.
- 1942 III The Baluchistan Wild Birds and Animals Protection (Amendment) Regulation, 1942.
- 1942 IV The British Baluchistan Laws (First Amendment) Regulation, 1942.
- 1943 I The British Baluchistan Bazars (Amendment) Regulation, 1942.
- 1943 II The British Baluchistan Laws (Amendment) Regulation, 1943.
- 1943 III The British BaluchistanEntertainments Duty (Amendment) Regulation, 1943.
- 1943 IV The British Baluchistan Laws (Second Amendment) Regulation, 1943.
- 1945 I The British Baluchistan Laws (Amendment) Regulation, 1945.
- 1945 III The British Baluchistan Laws (Second Amendment) Regulation, 1945.

- 1945 IV The British Baluchistan Laws (Third Amendment) Regulation, 1945.
- 1946 II The British Baluchistan Bazars (Amendment) Regulation, 1946.
- 1946 IV The British Baluchistan Laws (Amendment) Regulation, 1946.
- 1947 I The British Baluchistan Bazars (Amendment) Regulation, 1947.
- 1947 II The British Baluchistan Electricity (Emergency Powers) Regulation, 1947.
- 1949 I The Baluchistan Public Safety (Amendment) Regulation, 1949.
- 1952 II The British Baluchistan Bazars (Amendment) Regulation, 1952.
- 1953 VI The British Baluchistan Laws Regulation (Amendment) Regulation, 1953.
- 1954 I The Baluchistan Opium Smoking (Amendment) Regulation, 1954.
- 1954 III The Baluchistan Laws Regulation (Second Amendment) Regulation, 1954.
- 1954 V The British Baluchistan Rent Control (Amendment) Regulation, 1954.
- 1955 I The Baluchistan Laws (Amendment) Regulation, 1955.

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- 1949 I The Good Conduct Prisoners Probational Release Act, 1949.
- 1953 XVIII (Urdu title of the Act)
- 1954 III The Bahawalpur State WildBirds and Wild Animals Protection and Shikar (Amendment) Act, 1954.
- 1954 VII The Bahawalpur Development Fund Cess Act, 1954.
- 1954 X The Bahawalpur Anti-Beggary Act, 1954.
- 1954 XI The Bahawalpur Cotton Control (Amendment) Act, 1954.
- 1955 II The Punjab Land Revenue (Bahawalpur Amendment) Act, 1955.
- 1955 V The Punjab Registration of Money Lenders Bahawalpur Amendment Act, 1955.

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- 1897 VI Criminal Procedure.
- 1952 I The Khairpur Finance (First Amendment) Act, 1952.
- 1953 IV The Importation of Women Regulation (Repeal) Act, 1953.
- 1953 XIII The Khairpur State Lease Money (Special Court) Act, 1953.

WEST PAKISTAN ACTS

- 1956 I The West Pakistan (Sind Ordinance Repeal) Act, 1956.
- 1956 II The West Pakistan Provincial Assembly (Allowances of Members) Act, 1956.
- 1956 IV The Sind District Police (Repeal) Act, 1956.
- 1956 IX The Punjab Excise Act (West Pakistan Amendment) Act, 1956.
- 1957 I The West Pakistan High Court (Special Jurisdiction) Act, 1957.
- 1957 II The Khairpur Abkari (West Pakistan Amendment) Act, 1957.
- 1957 III The West Pakistan General Clauses (Amendment) Act, 1957.
- 1957 IV The Pakistan Red Cross Society (Sind Provincial Branch) (Validating) Act, 1957.
- 1957 V The Quetta Municipal Law (West Pakistan) (Amendment) Act, 1957.
- 1957 VI The West Pakistan Deputy Ministers (Salaries and Allowances) Act, 1957.
- 1957 VII The West Pakistan Jhelum DistrictBoard Elections (Cancellation of Nomination) Act, 1957.
- 1957 VIII The Punjab Municipal (West Pakistan Amendment) Act, 1957.
- 1957 IX The Punjab District Boards (West Pakistan Amendment) Act, 1957.
- 1957 X The West Pakistan Ministers (Salaries, Allowances and Privileges)Act, 1957.
- 1957 XII The West Pakistan Provincial Assembly(Allowances of Members) (Amendment) Act, 1957.
- 1957 XIV The City of Lahore Corporation (West Pakistan Amendment) Act, 1957.
- 1957 XV The West Pakistan Development Fund Cess Act, 1957.
- 1957 XVII The West Pakistan Appropriation Act, 1957.
- 1957 XVIII The West PakistanRequisitioning of Immovable Property (Temporary

- Powers) (Amendment) Act, 1957.
- 1958 I The West Pakistan Appropriation Act, 1958.
- 1958 II The West Pakistan Supplementary Appropriation Act, 1958.
- 1958 III The West Pakistan Finance Act, 1958.
- 1958 VI The West Pakistan Provincial Assembly Speaker and Deputy Speakers (Salaries, Allowances and Privileges) Act, 1958.
- 1958 VII The West Pakistan Good ConductPrisoners Probational Release (Extension) Act, 1958.
- 1958 VIII The Sind Municipal Boroughs (West Pakistan Amendment) Act, 1958.
- 1958 IX The Sind Local Boards and Land Revenue Code (West Pakistan Amendment) Act, 1958.
- 1958 XI The Sind Local Boards (West Pakistan Amendment) Act, 1958.
- 1958 XII The Punjab Municipal (ExecutiveOfficers) (West Pakistan Amendment) Act, 1958.
- 1958 XIII The WestPakistan (Montgomery Municipality) Validation of Taxes Act, 1958.
- 1958 XV The West Pakistan Ministers (Salaries, Allowances and Privileges) (Amendment) Act, 1958.
- 1958 XXI The Punjab Secondary Education (West Pakistan Amendment) Act, 1958.
- 1958 XXII The Punjab SecondaryEducation (West Pakistan Second Amendment) Act, 1958.
- 1958 XXIII The Punjab University (West Pakistan Amendment) Act, 1958.
- 1958 XXIV The Sind District Municipal (West Pakistan Amendment) Act, 1958.
- 1958 XXIX The Punjab Town Improvement (West Pakistan Amendment) Act, 1958.
- 1958 XXXVII The Punjab Town Improvement (West Pakistan Amendment) Act, 1958.
- 1958 XXXIX The West Pakistan Provincial Assembly (Allowances of Members) (Amendment) Act, 1958.
- 1958 XLII The City of Lahore Corporation (West Pakistan Amendment) Act, 1958.
- 1958 XLIII The Punjab andNorth-West Frontier Province Municipal and District Boards Laws (West Pakistan Amendment) Act, 1958.
- 1962 II The West Pakistan Provincial Assembly (Allowances of Members) (Amendment) Act, 1962.
- 1963 I The Agror Valley Regulation (Repeal) Act, 1963.
- 1963 II The West Pakistan Pure Food (Amendment) Act, 1963.
- 1963 IV The Sind Rural Credit and Land Transfer (West Pakistan Amendment) Act, 1963
- 1963 V The West Pakistan Urban Rent Restriction (Amendment) Act, 1963.
- 1963 VIII The Punjab Minor Canals (West Pakistan Amendment) Act, 1963.
- 1963 XV The West Pakistan Civil Courts (Amendment) Act, 1963.
- 1963 XVI The West Pakistan Provincial Assembly (Allowances of Members) (Amendment) Act, 1963.
- 1963 XVII The Punjab Agricultural Income-tax(West Pakistan Amendment) Act, 1963.
- 1964 III The West Pakistan University of Peshawar (Amendment) Act, 1964.
- 1964 IV The West Pakistan Primary Education (Amendment) Act, 1964.
- 1964 V The West Pakistan Maintenance of Public Order (Amendment) Act, 1964.
- 1964 VI The North-West Frontier Province Tenancy (West Pakistan Amendment) Act, 1964.
- 1964 VIII The West Pakistan General Clauses (Amendment) Act, 1964.
- 1964 IX The North-West Frontier Province Hazara Forest(West Pakistan Amendment) Act, 1964.

1964 X The West Pakistan National Calamities (Prevention and Relief) (Amendment) Act, 1964.

1964 XII The West Pakistan (Board of Intermediate and Secondary Education, Peshawar) (Amendment) Act, 1964.

1964 XIII The West Pakistan (Boardof Intermediate and Secondary Education, Hyderabad) (Amendment) Act, 1964.

1964 XIV The West Pakistan (Board of Intermediate and Secondary Education, Lahore) (Amendment) Act, 1964.

1964 XV The West Pakistan Tobacco Vend (Extension to Karachi) (Amendment) Act, 1964.

1964 XVI The West Pakistan Consolidation of Holdings (Amendment) Act, 1964.

1964 XVIII The West Pakistan Board of Revenue (Amendment) Act, 1964.

1964 XX The West Pakistan Motor Vehicles Taxation (Amendment) Act, 1964.

1964 XXII The WestPakistan Provincial Assembly (Allowances of Members) (Amendment) Act, 1964.

1964 XXV The Good Conduct Prisoners Probational Release (WestPakistan Amendment) Act, 1964.

1964 XXVIII The West Pakistan MuslimPersonal Law (Shariat) Application (Amendment) Act, 1964.

1964 XXXI The Motor Vehicles (West Pakistan Amendment) Act, 1964.

1964 XXXIII The Provincial Assembly of West Pakistan Privileges Act, 1964.

1964 XXXVI The Motor Vehicles (West Pakistan Amendment) Act, 1964.

1965 III The West Pakistan (Board of Intermediate and Secondary Education, Hyderabad) (Validating) Act, 1965.

1965 IV The West Pakistan (Board of Intermediate and Secondary Education, Peshawar) (Validating) Act, 1965.

1965 V The West Pakistan Pure Food (Amendment) Act, 1965

1967 I The West Pakistan Cotton Control (Amendment) Act, 1967.

1967 III The West Pakistan Provincial Assembly (Allowances of Members) (Amendment) Act, 1967.

1967 VI The N.W.F.P. Pre-emption (West Pakistan Amendment) Act, 1967.

1967 VII The West Pakistan Redemption and Restitution of Mortgaged Lands (Amendment) Act, 1967.

1967 VIII The West Pakistan Agricultural Development Corporation(Amendment) Act, 1967.

1967 IX The Thal Development (Amendment) Act, 1967.

1967 XI The West Pakistan Arms (Amendment) Act, 1967.

1967 XII The Karachi Development Authority (Amendment) Act, 1967.

1967 XIII The West Pakistan Water and Power Development Authority (Amendment) Act, 1967.

1967 XV The West Pakistan Family Courts (Amendment) Act, 1967.

1967 XVIII The West Pakistan Maternity Benefit (Amendment) Act, 1967.

1968 II The West Pakistan Suppression of Prostitution (Amendment) Act, 1968.

1968 IV The Town Improvement (Amendment) Act, 1968.

1968 V The Karachi Development Authority (Amendment) Act, 1968.

1969 I The West Pakistan Family Courts (Amendment) Act, 1969.

1969 II The West Pakistan Prevention of Gambling (Amendment) Act, 1969.

1969 IV The North-West FrontierProvince New Irrigation Projects (Control and Prevention of Speculation in Land) (Amendment) Act, 1969.

WEST PAKISTAN ORDINANCES

1958 IV The Punjab University (West Pakistan Amendment) Ordinance, 1958.

1958 XIX The West Pakistan (Crescent Textile Mills Firing) (Public Inquiry)

Ordinance, 1958.

1958 XXI The West Pakistan Discontinuance of (Sind) Land Revenue Equalization Fund Ordinance, 1958.

1958 XXII The West Pakistan Municipal Authorities (Supersession) Ordinance, 1958.

1958 XXIII The North-West Frontier Province Town Improvement (West Pakistan Amendment) Ordinance, 1958.

1958 XXIV The West Pakistan (KhairpurState Peoples Welfare Trust Act) Repeal Ordinance, 1958.

1958 XXV The West Pakistan Local Authority Laws Amending Ordinance, 1958.

1958 XXVI The West Pakistan Local Authorities Election Commission Act(Repeal) Ordinance, 1958.

1958 XXIX The West Pakistan Restrictionon Slaughter of Useful Animals (Repeal) Ordinance, 1958.

1958 XXX The Town Improvement (West Pakistan Amendment) Ordinance, 1958.

1959 II The West Pakistan Requisitioning of Immovable Property (Temporary Powers) (Amendment) Ordinance, 1959.

1959 III The West Pakistan Finance Act (Amendment) Ordinance, 1959.

1959 V The Sind LandRevenue Code (West Pakistan Amendment) Ordinance, 1959.

1959 IX The West Pakistan Tobacco Vend Act (Amendment) Ordinance, 1959.

1959 X The West Pakistan Urban Immovable Property Tax Act (Amendment) Ordinance, 1959.

1959 XIII The West Pakistan Water and PowerDevelopment Authority (Amendment) Ordinance, 1959.

1959 XV (Urdu title of the Act)

1959 XVI The West Pakistan Appropriation Ordinance, 1959.

1959 XVII The West Pakistan Finance Act (Second Amendment) Ordinance, 1959.

1959 XIX The Thal Development (West Pakistan Amendment) Ordinance, 1959.

1959 XXIII The Punjab University (West Pakistan Amendment) Ordinance, 1959.

1959 XXIV TheWest Pakistan (Adaptation and Repeal of Laws) (Amendment) Ordinance, 1959.

1959 XXVI The Sind University (West Pakistan Amendment) Ordinance, 1959.

1959 XXVII The Sind Excise Laws (West Pakistan Amendment) Ordinance, 1959.

1959 XXX The Khairpur Municipal District (Establishment) Ordinance, 1959.

1959 XXXI The PunjabAgricultural Produce Markets (West Pakistan Amendment) Ordinance, 1959.

1959 XXXVII The West Pakistan Supplementary Appropriation Ordinance, 1959.

1959 XXXVIII The West Pakistan Vaccination (Amendment) Ordinance, 1959.

1959 XXXIX The West Pakistan Appropriation (Amendment and Extension) Ordinance, 1959.

1959 XL The West Pakistan Appropriation (Second) Ordinance, 1959.

1959 XLI The West Pakistan Finance Ordinance, 1959.

1959 XLIII The West Pakistan Discontinuance of Sind Mosque and Hostels Fund Ordinance, 1959.

1959 XLIV The Thal Development (West PakistanSecond Amendment) Ordinance, 1959.

1959 XLVII The West PakistanNational Calamities (Prevention and Relief) (Amendment) Ordinance, 1959.

1959 XLIX The West Pakistan Contempt of Courts (Repeal) Ordinance, 1959.

1959 LI The West Pakistan Rangers (Amendment) Ordinance, 1959.

1959 LII The North-West Frontier ProvinceSugar-cane (Additional Land Revenue) (West Pakistan Repeal) Ordinance, 1959.

- 1959 LIII The West Pakistan Requisitioned Land (Continuance)(Amendment) Ordinance, 1959.
- 1959 LIV The West Pakistan General Clauses (Amendment) Ordinance, 1959.
- 1959 LVII The West Pakistan Motor Vehicles Taxation (Amendment) Ordinance, 1959.
- 1960 I The Sindh Land Revenue Code (West Pakistan Amendment) Ordinance, 1960.
- 1960 III (Urdu title of the Act)
- 1960 IX The North-West FrontierProvince Development Cess (West Pakistan Amendment) Ordinance, 1960.
- 1960 X The West Pakistan Waqf Properties (Amendment) Ordinance, 1960.
- 1960 XII The West Pakistan Water and Power Development Authority (Amendment) Ordinance, 1960.
- 1960 XVI The West Pakistan Entertainments Duty (Amendment) Ordinance, 1960.
- 1960 XX The West Pakistan Usurious Loans (Amendment) Ordinance, 1960.
- 1960 XXI The West Pakistan Supplementary Appropriation Ordinance, 1960.
- 1960 XXII The West Pakistan Appropriation Ordinance, 1960.
- 1960 XXIII The West Pakistan Finance Ordinance, 1960.
- 1960 XXV The West Pakistan Horse-race Betting Tax (Amendment) Ordinance, 1960.
- 1960 XXVI The Punjab Thal (Increase in Value) (West Pakistan Amendment) Ordinance, 1960.
- 1960 XXVIII The West Pakistan Essential Articles(Control) (Amendment) Ordinance, 1960.
- 1960 XXIX The BaluchistanLaws Regulation (West Pakistan Amendment) Ordinance, 1960.
- 1960 XXXThe West Pakistan Urban Rent Restriction (Amendment) Ordinance,
- 1960 XXXIV The West Pakistan (Provincial) Laws Amendment Ordinance, 1960.
- 1961 III The North-West Frontier Province Sugar Factories Control(Amendment) Ordinance, 1961.
- 1961 IV The West Pakistan Agricultural Pests (Amendment) Ordinance, 1961.
- 1961 V The West Pakistan Discontinuance of Sindh Road Fund Ordinance, 1961.
- 1961 VI The West Pakistan Motor Vehicles Taxation (Amendment) Ordinance, 1961.
- 1961 VII The West Pakistan Urban Immovable Property Tax (Amendment) Ordinance, 1961.
- 1961 IX The Punjab University (West Pakistan Amendment) Ordinance, 1961.
- 1961 X The West Pakistan Determination of Land Revenue and Water Rate (Amendment) Ordinance, 1961.
- 1961 XI The West Pakistan Departmental Inquiries (Powers) (Amendment) Ordinance, 1961.
- 1961 XII The West Punjab and the Bahawalpur(Cotton Control) (West Pakistan Amendment) Ordinance, 1961.
- 1961 XIII The West Pakistan Supplementary Appropriation Ordinance, 1961.
- 1961 XIV The West Pakistan Appropriation Ordinance, 1961.
- 1961 XV The West Pakistan Finance Ordinance, 1961.
- 1961 XVI The Sind Irrigation (West Pakistan Amendment) Ordinance, 1961.
- 1961 XXVII The West Pakistan Goats (Restriction) (Amendment) Ordinance, 1961.
- 1961 XXIX The Punjab Local Option (West Pakistan Amendment) Ordinance, 1961.
- 1961 XXXI The West Pakistan (Adaptation and Repeal of Laws) (Amendment) Ordinance, 1961.

- 1962 V The West Pakistan (Adaptation and Repeal of Laws) (Amendment) Ordinance, 1962.
- 1962 VII The Hazara Forest (West Pakistan Amendment) Ordinance, 1962.
- 1962 X The West Pakistan Waqf Properties (Amendment) Ordinance, 1962.
- 1962 XII The FrontierCrimes Regulation (West Pakistan Amendment) Ordinance, 1962.
- 1962 XIII The West Pakistan Government Servants Benevolent Fund (Amendment) Ordinance, 1962.
- 1962 XV The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1962.
- 1962 XVI The West Pakistan Excess Appropriation (Repeal) Ordinance, 1962.
- 1962 XVIII The Punjab TownImprovement (West Pakistan Amendment) Ordinance, 1962.
- 1962 XIX The West Pakistan Requisitioning of Immovable Property (Temporary Powers) (Amendment) Ordinance, 1962.
- 1962 XXIII The West Pakistan Control of Goondas (Amendment) Ordinance, 1962.
- 1962 XXIV The West PakistanMartial Law Orders (Continuance in Force) (Amendment) Ordinance, 1962.
- 1962 XXV The West Pakistan (Adaptation of Laws) Ordinance, 1962.
- 1962 XXVII The West Pakistan Essential Articles (Control) (Amendment) Ordinance, 1962.
- 1962 XXX The West Pakistan Maintenance of PublicOrder (Amendment) Ordinance, 1962.
- 1962 XXXI The West PakistanRequisitioned Land (Continuance) (Amendment) Ordinance, 1962.
- 1962 XXXII The West Pakistan Urban Rent Restriction (Amendment) Ordinance, 1962.
- 1962 XXXIII The West Pakistan Juvenile Smoking (Amendment) Ordinance, 1962.
- 1962 XXXIV The West Pakistan Control of Goondas(Second Amendment) Ordinance, 1962.
- 1962 XXXV The West PakistanValidation of Naib-Tehsildars and Naib-Tehsildar Candidates Selection (Amendment) Ordinance, 1962.
- 1962 XXXVI The West Pakistan Rangers (Amendment) Ordinance, 1962.
- 1962 XXXVIII The West Pakistan UrbanRent Restriction (Second Amendment) Ordinance, 1962.
- 1962 XLIII TheSindh Land Revenue Code (West Pakistan Amendment) Ordinance, 1962.
- 1962 XLV The West Pakistan Small Industries Corporation (Dissolution)Ordinance, 1962.
- 1962 XLVI The West Pakistan Essential Articles(Control) (Amendment) Ordinance, 1962.
- 1962 XLVII The West PakistanMaintenance of Public Order (Amendment) Ordinance, 1962.
- 1962 XLVIII The Karachi Development Authority (Amendment) Ordinance, 1962.
- 1962 XLIX The West Pakistan Entertainments Duty (Amendment) Ordinance, 1962.
- 1963 I The West Pakistan Urban Immovable Property Act (Amendment)Ordinance, 1963.
- 1963 II The Sind Court of Wards (West Pakistan Amendment) Ordinance, 1963.
- 1963 V The West Pakistan Finance (Amendment) Ordinance, 1963.
- 1963 VI The Punjab Land Preservation(West Pakistan Amendment) Ordinance, 1963.
- 1963 VII The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1963.
- 1963 VIII The West Pakistan Foodstuffs (Control) (Amendment) Ordinance, 1963.

- 1963 IX The West Pakistan Maintenance of Public Order(Amendment) Ordinance, 1963.
- 1963 X The West Pakistan Agricultural Development Corporation (Amendment) Ordinance, 1963.
- 1963 XIII The Colonization of Government Lands (Punjab) (West Pakistan Amendment) Ordinance, 1963.
- 1963 XIV The West Pakistan (Revenue Officers and Revenue Courts of Sheikhupura) Regulation of Proceedings Ordinance, 1963.
- 1963 XV The Sind Village Officers (West Pakistan Amendment) Ordinance, 1963.
- 1963 XVII The West Pakistan Abolition of Cesses(Habubs) (Amendment) Ordinance, 1963.
- 1963 XXVI The West Pakistan Finance (Amendment) Ordinance, 1963.
- 1963 XXVIII The West PakistanUrban Immovable Property Tax (Amendment) Ordinance, 1963.
- 1963 XXIXThe West Pakistan Essential Articles (Control) (Amendment) Ordinance, 1963.
- 1963 XXXIII The West Pakistan Nursing Services (Amendment) Ordinance, 1963.
- 1963 XXXVI The West Pakistan Suppression of Prostitution (Amendment) Ordinance, 1963.
- 1963 XXXVII The FrontierCrimes Regulation (West Pakistan Amendment) Ordinance, 1963.
- 1963 XL The Election of Chairman and Vice-Chairmen of Local Councils and Vice-Chairmen of Municipal Committees (Validating) Ordinance, 1963.
- 1963 XLIII The Frontier Crimes Regulation (Second Amendment) Ordinance, 1963.
- 1963 XLIV The West Pakistan Criminal Law (Amendment) Ordinance, 1963.
- 1963 XLV The Sugar Factories Control (WestPakistan Amendment) Ordinance, 1963.
- 1964 I The West Pakistan Criminal Law (Amendment) Ordinance, 1964.
- 1964 II The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1964.
- 1964 IV The Town Improvement (West Pakistan Amendment) Ordinance, 1964.
- 1964 V The Punjab Soil Reclamation (West Pakistan Amendment) Ordinance, 1964.
- 1964 VI The West Pakistan Horse-race Betting Tax (Amendment) Ordinance, 1964.
- 1964 VIII The West Pakistan Timber Market, Lahore(Amendment) Ordinance, 1964.
- 1964 IX The West Pakistan Criminal Law(Amendment) (Second Amendment) Ordinance, 1964.
- 1964 XI The West Pakistan Suppression of Prostitution (Amendment) Ordinance, 1964.
- 1964 XII The Land Control (Capital of the Federation) (Repeal) Ordinance, 1964.
- 1964 XV The West Pakistan Essential Articles (Control)(Amendment) Ordinance, 1964.
- 1964 XVI The West Pakistan Historical Mosques Fund Cess (Amendment) Ordinance, 1964.
- 1964 XVIII The WestPakistan Maintenance of Public Order (Amendment) Ordinance, 1964.
- 1964 XIX The West Pakistan Universities (Amendment) Ordinance, 1964.
- 1964 XX The West Pakistan Water and Power Development Authority (Amendment) Ordinance, 1964.
- 1964 XXI The West Pakistan Press and Publication (Amendment) Ordinance, 1964.
- 1964 XXII The Punjab AgriculturalProduce Markets (West Pakistan Amendment) Ordinance, 1964.
- 1964 XXIII The West Pakistan Primary Education (Amendment) Ordinance, 1964.

- 1964 XXV The West Pakistan Waqf Properties (Amendment) Ordinance, 1964.
- 1964 XXVI The Karachi Development Authority (West Pakistan Amendment) Ordinance, 1964.
- 1965 VI The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1965.
- 1965 VII The Sind Co-operativeSocieties (West Pakistan Amendment) Ordinance, 1965.
- 1965 IX The West Pakistan University of Engineering and Technology (Amendment) Ordinance, 1965.
- 1965 XI The West Pakistan Provincial Assembly (Allowances of Members) (Amendment) Ordinance, 1965.
- 1965 XII The West Pakistan Agricultural University (Amendment) Ordinance, 1965.
- 1965 XIV The West Pakistan Government Servants Benevolent Fund (Amendment) Ordinance, 1965.
- 1965 XV The Industrial Disputes (West Pakistan Amendment) Ordinance, 1965.
- 1965 XVI The West Pakistan Co-operativeDevelopment Board (Amendment) Ordinance, 1965.
- 1965 XVII The WestPakistan Consolidation of Holdings (Amendment) Ordinance, 1965.
- 1965 XVIII The Motor Vehicles (Validation of Fees) Ordinance, 1965.
- 1965 XXI The West Pakistan Urban Rent Restriction (Amendment) Ordinance, 1965.
- 1965 XXII The West Pakistan Control of Goondas (Amendment) Ordinance, 1965.
- 1965 XXIV The West Pakistan Animals SlaughterControl (Amendment) Ordinance, 1965.
- 1965 XXVI The Town Improvement (West Pakistan Amendment) Ordinance, 1965.
- 1965 XXVII The Pakistan Land Utilization (Repeal) Ordinance, 1965.
- 1965 XXXIV The West Pakistan Laws (Amendment) Ordinance, 1965.
- 1965 XXXV The West Pakistan Tobacco Vend Act (Amendment) Ordinance, 1965.
- 1965 XXXVIThe West Pakistan Universities and Boards of Education (Amendment) Ordinance, 1965.
- 1965 XXXVIII The West Pakistan Agricultural Development Corporation (Amendment) Ordinance, 1965.
- 1965 XXXIX The West Pakistan Motor Vehicles (Amendment) Ordinance, 1965.
- 1966 II The Sind Famine Relief Fund (West Pakistan Repeal) Ordinance, 1966.
- 1966 III The West Pakistan Press and Publications (Amendment) Ordinance, 1966.
- 1966 IV The West Pakistan Historical Mosques Fund Cess(Amendment) Ordinance, 1966.
- 1966 V The Pakistan Memorial Cess (West Pakistan Amendment) Ordinance, 1966.
- 1966 X The West Pakistan Family Courts (Amendment) Ordinance, 1966.
- 1966 XII The Co-operative Societies (Amendment) Ordinance, 1966.
- 1966 XV The West Pakistan Criminal Law (Amendment) Ordinance, 1966.
- 1966 XVI The Punjab University Malpractices (West Pakistan Amendment) Ordinance, 1966.
- 1966 XVII The Co-operative Societies (Second Amendment) Ordinance, 1966.
- 1966 XVIII The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1966.
- 1966 XIX The West Pakistan Motor Vehicles Taxation (Amendment) Ordinance, 1966.
- 1966 XXI The West Pakistan Urban Rent Restriction (Amendment) Ordinance, 1966.
- 1966 XXII The West Pakistan Urban Rent Restriction (SecondAmendment) Amending Ordinance, 1966.

- 1966 XXIII The West PakistanSmall Industries Corporation (Amendment) Ordinance, 1966.
- 1966 XXV The West Pakistan Co-operative Societies and Co-operative Banks (Repayment of Loans) (Amendment) Ordinance, 1966.
- 1966 XXVI The West Pakistan Tendoo Leaves (Prohibition on Possession and Use) (Amendment) Ordinance, 1966.
- 1966 XXVII The Pakistan Memorial Cess(West Pakistan) (Second Amendment) Ordinance, 1966.
- 1966 XXVIII TheWest Pakistan Essential Articles (Control) (Amendment) Ordinance, 1966.
- 1966 XXIX The Industrial Disputes (West Pakistan Amendment) Ordinance, 1966.
- 1967 V The Industrial Disputes (West Pakistan Amendment) Ordinance, 1967.
- 1967 VI The Karachi Control of Disorderly Persons (Amendment) Ordinance, 1967.
- 1967 X The West Pakistan Essential Articles (Control)(Amendment) Ordinance, 1967.
- 1967 XI The Industrial Disputes (WestPakistan Second Amendment) Ordinance, 1967.
- 1967 XII The West Pakistan Water and Power Development Authority (Amendment) Ordinance, 1967.
- 1968 III The Punjab Court of Wards (West Pakistan Amendment) Ordinance, 1968.
- 1968 VIII The West Pakistan Industrial Disputes (Amendment) Ordinance, 1968.
- 1968 IX The Criminal Law (Special Provisions) (Amendment) Ordinance, 1968.
- 1968 XI The West Pakistan Control of Goondas (Amendment) Ordinance, 1968.
- 1968 XII The Sind Abkari Act (West Pakistan Amendment) Ordinance, 1968.
- 1968 XIII The Excise Regulation (West Pakistan Amendment) Ordinance, 1968.
- 1969 III The West Pakistan Weight and Measures (Amendment) Ordinance, 1969.
- 1969 IV The Kabul River Project (Control and Prevention of Speculation inLand) (West Pakistan Amendment) Ordinance, 1969.
- 1969 IX The West Pakistan Entertainments Duty (Amendment) Ordinance, 1969.
- 1969 X The West Pakistan Rice (Restrictions on Cultivation) (Amendment) Ordinance, 1969.
- 1969 XI The West Pakistan Arms (Amendment) Ordinance, 1969.
- 1969 XII The Sind Race-courses Licensing (WestPakistan Amendment) Ordinance, 1969.
- 1969 XIII The West PakistanUrban Immovable Property Tax (Amendment) Ordinance, 1969.
- 1969 XVI The West Pakistan Vaccination (Amendment) Ordinance, 1969.
- 1969 XVII The West Pakistan Shops and Establishments (Amendment) Ordinance, 1969.
- 1969 XIX The West Pakistan Entertainments Duty (Second Amendment) Ordinance, 1969.
- 1969 XXII The West Pakistan Motor Vehicles (Amendment) Ordinance, 1969.
- 1969 XXIII The West PakistanGovernment Servants Benevolent Fund (Amendment) Ordinance, 1969.
- 1969 XXV The West Pakistan Regulation of Mines and Mineral Development Act (Repeal) Ordinance, 1969.
- 1969 XXVI The Native Converts MarriageDissolution (West Pakistan Repeal) Ordinance 1969.
- 1969 XXVII TheWest Pakistan Autonomous Bodies Immovable Property (Ejectment of Unauthorised Occupants) (Amendment) Ordinance, 1969.
- 1969 XXIX TheThal Development Act (West Pakistan Amendment) Ordinance, 1969.

1969 XXXII The Agricultural Product Markets (West Pakistan Amendment) Ordinance, 1969.

1969 XXXIV The West Pakistan Land Revenue (Amendment) Ordinance, 1969.

1969 XXXVII The Greater Lahore WaterSupply, Sewerage and Drainage (Amendment) Ordinance, 1969.

1969 XXXVIII The Sind Irrigation (West Pakistan Amendment) Ordinance, 1969.

1969 XXXIX The West Pakistan Shops and Establishments (Second Amendment) Ordinance, 1969.

1969 XL The West Pakistan Statutory Bodies(Appointment and Removal of Legal Advisors) (Repeal) Ordinance, 1969.

1969 XLII The West Pakistan Criminal Law (Amendment) Act (Repeal)Ordinance, 1969.

1969 XLIV The Sind Tenancy (West Pakistan Amendment) Ordinance, 1969.

1969 XLVI The West Pakistan Finance (Amendment) Ordinance, 1969.

1969 XLVII The West Pakistan EmployeesSocial Security (Amendment) Ordinance, 1969.

1969 XLVIII The WestPakistan Historical Mosques and Shrines Fund Cess (Amendment) Ordinance, 1969.